

(c) if so, by when will the proposal be approved;

(d) whether Government of India has received any proposal for six laning of Ahmedabad-Bamanbore section of NH 8A from Government of Gujarat at its own cost and recovery through tolling;

(e) if so, whether Government intends to approve the same; and

(f) if so, by when and if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI TUSHARBHAI CHAUDHARY): (a) Yes, Sir.

(b) to (f) The State Government has submitted proposal of widening of Ahmedabad-Bamanbore section of NH-8A to 6 lane, in pursuance of the meeting of 31st December, 2009. In the meanwhile, Government as a policy has decided for taking up widening of existing roads, having eligible traffic volume, to six lane along with provision of service lanes, underpasses, etc. as per Manual for Specifications and Standards for Six Laning of National Highways through Public Private Partnership (PPP). Accordingly, the proposal, of the State Government for taking up the 6 laning of Ahmedabad-Bamanbore section of NH-8A to 6 lane, with the State Government as concessionaire, is not being considered. The Government has envisaged six laning of Ahmedabad-Bamanbore-Samakhiali section of NH-8A along with Bamanbore-Rajkot section of NH-8B under NHDP, Phase-IV through National Highways Authority of India (NHAI) under Design Build Finance Operate Transfer (DBFOT) mode.

#### **Vessel Traffic Management System**

2747. SHRI T.K. RANGARAJAN: Will the Minister of SHIPPING be pleased to state:

(a) the number of Vessel Traffic Management System funded by the Ministry;

(b) the details of funding thereof; and

(c) the volume of cargo and revenue earned by the ports with the Vessel Traffic Management System?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) and (b) Only one Vessel Traffic Management System (VTMS) which is installed in Gulf of Kachchh has been partly funded by Ministry of Shipping through Directorate General of Lighthouses and Lightships (DGLL) which is a subordinate organization under the Ministry. The cost of VTMS is shared by DGLL (50%), Gujarat Maritime Board (25%) and Kandla Port Trust (25%).

(c) As the VTMS is an Aid for surveillance and safety of Navigation, no revenue is earned by any authority including ports.

#### **Policy for port and harbour**

2748. SHRIMATI SMRITI ZUBIN IRANI: Will the Minister of SHIPPING be pleased to state :

(a) whether Government has received any representation from State Governments including Gujarat with regard to policy for port and harbour;

(b) if so, the response of Government in this regard;

(c) whether concerns of the State Governments have been addressed by Government; and

(d) if so, the details thereof ?

THE MINISTRY OF SHIPPING (SHRI G.K. VASAN): (a) to (d) Yes, Sir. Representations were received from some Maritime States including Gujarat on the proposal of the Government to constitute a Port Regulatory Authority. Accordingly, a Task Force was constituted under the Chairmanship of Shri B.K. Chaturvedi, Member, Planning Commission to review the draft Port Regulatory Authority Bill. Taking into account the concerns raised by the Maritime States, Ministry of Shipping has decided not to pursue the matter.

#### **Global Positioning System**

2749. SHRIMATI JAYA BACHCHAN: Will the PRIME MINISTER be pleased to state:

(a) whether Indian Space Research Organisation (ISRO) is planning to launch its own Global Positioning System;